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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 211/2006  
MA 1173/2006  
OA No.2618/1999

New Delhi this the 12<sup>th</sup> day of July, 2006

**Hon'ble Mr.V.K.Majotra, Vice Chairman (A)**  
**Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Shri Inder Raj Singh S/O Sh.Hardev
2. Shri Shiv Nath S/O Shri Banwari Lal
3. Shri Ramayan Yadav S/O Shri Bachu Yadav
4. Shri Anil Kumar Singh S/O Digvijay Pal Singh
5. Shri Stbir Singh S/O Sh. Shri Ram
6. Shri Ramjas Ram S/O Sh.Manni Ram
7. Sh. Surinder Singh S/O Shri Kohri Singh
8. Shri Lal Chand S/O Sh.Sant Ram
9. Shri Jagdish Pal S/O Sh.Jagan Nath
10. Shri Mahipal S/O Sh.Ram Swaroop
11. Shri Sajjan Singh S/O Shri Babu Singh
12. Shri Rakesh Kumar S/O Sh.Banwari Lal

(All the above petitioners are working as  
Electric Fitter (Technician) EMU Car Shed,  
Ghaziabad.

..Applicants

(By Advocate Shri K.K.Patel )

VERSUS

1. Shri V.N.Mathur,  
General Manager,  
Northern Railway Headquarter Office,  
Baroda House, New Delhi.
- /s/

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2. Shri P.K. Goel,  
Divisional Railway Manager,  
New Delhi Rly. Station,  
State Entry Road, New Delhi.

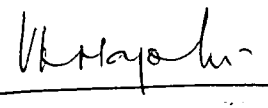
..Respondents

ORDER (ORAL)

( Hon'ble Mr. V.K. Majotra, Vice Chairman (A) )

Learned counsel of applicant seeks and is allowed to withdraw the present CP in order to file appropriate legal proceedings, retaining one copy of this petition <sup>the</sup> ~~and~~ <sup>copies to</sup> remaining be returned to applicant.

  
( Mrs. Meera Chhibber )  
Member (J)

  
( V.K. Majotra )  
Vice Chairman (A)

12/7/06

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